

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 76/(MAH)/2017  
CA No.

CORAM:

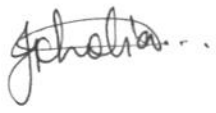
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Chintamani Estates Pvt.Ltd

SECTION OF THE COMPANIES ACT: 621A-441 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Jyoti N. Kholia	Practicing Company Secretary	
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**ORDER**

**C.P No. 76/441/NCLT/MB/MAH/2017**

1. From the side of the Petitioner the Learned Representative is present.
2. For want of certain information as communicated during the course of the hearing, the matter is adjourned for the next date.
3. The Report of the R.O.C. is awaited, not available on record.
4. The Registry is directed to intimate the R.O.C. to furnish the Report on or before 15.05.2017.
5. The Matter is adjourned to **5<sup>th</sup> June, 2017**.

Dated: **24.04.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**